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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 24/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name	of the Company	State Bank of India -Vs-	Visa Steel Limited.	
Under Section		7 IBC		
SI. No.	T	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. 2. 3. 4.	Arifra Basu Poonant Kesw Dwaipayau g Neha negar A	and Adv.	Applicant	\$ cewam, 12/02/18.
2 -	MANJU BHUTE SHAUNAR M NIKITA JHU	ITRA	Adws for C-D	12/2/18

## ORDER

- Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel on behalf of the corporate debtor prays for time to file reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the financial creditor and the financial creditor is directed to file rejoinder, if any, within

7 days of the receipt of the reply, if any, with a copy in advance to the opposite party.

List it on 19/03/2018.

Sd

(Jinan K.R.) Member (J)